

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.50/BB/ 2017	-	For hearing	Rule-6(2) of I&B	Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PARITOSH BUDHIRAJA Pet.  
SHAMBA KUSAN Pet.

*[Signature]*  
*[Signature]*

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner reported ready. However, Counsel for Respondent is not ready. List the matter on 08/12/2017 finally and no adjournment will be given. Counsel for Respondent shall be ready on the next hearing date.

*[Signature]*  
**Member (T)**

*[Signature]*  
**Member (J)**